

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL  
WESTERN ZONE BENCH, PUNE

EXECUTION APPLICATION NO.06/2025 (WZ) IN  
ORIGINAL APPLICATION NO.174/2024(WZ)

Dr.Kalyani Mandke

... Applicant

v/s

State of Maharashtra & Ors.

... Respondents

**Additional Affidavit on behalf of Respondent No.3-  
Maharashtra Pollution Control Board**

I, B. M. Kukade, Aged Adult, Occupation: Service, the Regional Officer of the Maharashtra Pollution Control Board at Pune, having my office address at 3<sup>nd</sup> Floor, Jog Centre, Wakdewadi, Pune – 411003, do hereby state on solemn affirmation as under –

1. I am filing this additional affidavit in compliance of the Order dated 22/8/2025 passed by this Hon'ble NGT.

(i) I say & submit that in order to create public awareness during visarjan processions, the Respondent Board has publicly displayed real time noise results at the respective Pandals and traffic junctions with a warning



message "Noise Level More than Noise Limits as per the standards are injurious to health."

- (ii) The noise monitoring locations were identified in collaboration with the Maharashtra Pollution Control Board (MPCB), the Pune Police Department, and the Pune Municipal Corporation (PMC), ensuring that areas with high noise pollution risks were monitored effectively. These sites were strategically chosen to capture variations in noise levels at both festival-related sites (pandals) and traffic-heavy areas (junctions).
- (iii) To cover the vast area of Pune city, volunteers either undergraduate or postgraduate students from the science stream were approached from various colleges. Soon, a dedicated squad of 300 volunteers was assembled, eager to contribute to this task. Before deployment, they underwent a two-day training program. This training, conducted through videos, verbal instructions, and practical sessions, covered the operation and procedure of using sound level meters, the importance of noise monitoring, and the potential side effects of noise pollution. In addition to the technical training, the program also served as an awareness camp, educating volunteers about the broader impact of noise pollution on health and the environment.

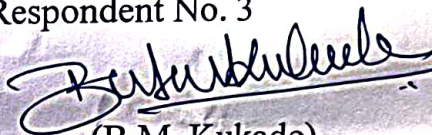


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2. I say and submit that the Respondent Board undertakes that in compliance of the order passed by the Hon'ble NGT, the list of the violators will be placed on the MPCB's website in the upcoming Ganesh festival, 2025 for the period of 90 days after receipt of the names of the violators from the concerned police Deptt of the Pune City.


Solemnly affirmed on this 23<sup>rd</sup> day of August, 2025 at Pune

For and on behalf of Maharashtra  
Pollution Control Board  
Respondent No. 3

  
(B.M. Kukade)  
Regional Officer-Pune



Notary Sr.No. 58/2025  
**BEFORE ME**

  
**R. D. BHOSALE**  
Notary (Govt.Of.India)  
Dist Court, Kolhapur (MAH)  
Kolhapur - 416 002

**23 AUG 2025**